

P.M. in order to assist the National Security Council.

### Central Projects in Rajasthan

292. SHRI KAILASH MEGHWAL: Will the PRIME MINISTER be pleased to state:

(a) the details of Central Projects which are in various stages of completion in the State of Rajasthan;

(b) the time by which these are likely to be completed and commissioned;

(c) whether the Government propose to locate some more Central Projects in the State to remove the backwardness of the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The following 6 central projects (excluding multistate projects like railway lines, transmission lines etc), each costing over Rs. 20 crores are under implementation in Rajasthan. Their likely dates of commissioning are indicated against each:-

<i>S. No.</i>	<i>Project Name</i>	<i>Likely Dates of commissioning</i>
1	2	3
1.	Rajasthan Atomic Power Project 3 & 4 (2x235MW) (NPC)	November, 95
2.	Rampura Aguchha-Chanderiyan Integrated Zinc-Lead Project (HZL)	May, 91
3.	Barnia-Kalan Lead-Zinc Mines (HZL)	March, 95
4.	Phulera-Merta Road-Bikaner Gauge Conversion (Railways)	Not fixed
5.	Sawai Madhopur-Jaipur-Phulera New Line (Railways)	Not fixed
6.	Modernisation of Workshop, Ajmer (Railways)	March, 91

(c) and (d). This would depend on the final content of 8th Five Year Plan, which is being finalised.

### Modern Weapons to Para-Military Forces

293. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to provide modern weapons to the police forces especially para-military forces in the country keeping in view the growing violence and possession of sophisticated weapons by the terrorists;

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE

**MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b).** The Government is aware of the requirements of police forces for weapons and these are reviewed periodically in view of growing violence and terrorism. Depending upon their actual requirements, availability and duties assigned, adequate number of automatic, modern and sophisticated weapons are provided to the police forces and in the release of such weapons, due priority is given to the Para-military Forces.

#### **No Industry District**

294. **SHRI RAJAMOHAN REDDY:** Will the PRIME MINISTER be pleased to state:

(a) the names of 'No Industry districts' in the State of Andhra Pradesh at present; and

(b) the steps taken to issue licences for setting up of industries in such districts in near future?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) At present, Andhra Pradesh does not have any 'No Industry District'.

(b) In view of (a) above, does not arise.

[*Translation*]

#### **Revival of Sick Small Scale Industries**

295. **SHRI SANTOSH KUMAR GANGWAR:** Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the increasing industrial sickness specially in small scale industries in various parts of the country;

(b) if so, whether there is any scheme under consideration for revival of actual units and closure of fictitious units; and

(c) if so, the action taken so far in this regard and the number of small scale units revived in Uttar Pradesh during the year 1990?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) to (c). Reserve Bank of India (RBI) collects and compiles data on sickness. Latest data are available upto December, 1988. As per information furnished by RBI, the number of sick SSI units shows an increasing trend. RBI has issued detailed guidelines on rehabilitation of sick small scale industrial units from time to time. Only potentially viable sick small scale units are considered for revival. The number of potentially viable sick SSI units put under nursing programme as at the end of December, 1988 in Uttar Pradesh was 171. During 1988, 40 sick small scale units were rehabilitated in U.P.

#### **Pension Scheme for Employees of Public Sector Undertakings**

296. **SHRI HARISH RAWAT:** Will the PRIME MINISTER be pleased to state:

(a) whether there is a demand for introduction of pension scheme for the employees of Public Sector Undertakings;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Yes, Sir.

(b) and (c). There has been a demand for the introduction of a pension Scheme by